

- (b) the terms of reference of the dialogues along with the results thereof; and
- (c) whether the emerging and other issues have also been discussed with heads of the respective countries and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) The 14th G-20 Summit was held in Osaka, Japan on 28-29 June, 2019. Prime Minister led the Indian delegation during the Summit and met the Leaders of various countries who attended the Summit. G-20 members who attended the Summit, apart from India, were Argentina, Australia, Brazil, Canada, People's Republic of China, France, Germany, Indonesia, Italy, Japan, Republic of Korea, Mexico, Saudi Arabia, Russia, South Africa, Turkey, United Kingdom, United States and European Union. Apart from the G-20 members, Leaders of several other countries were also invited to the Summit and participated in different programmes. Prime Minister interacted with Leaders who attended the G-20 Summit.

(b) and (c) Prime Minister had several engagements during the G-20 Summit in Osaka. He attended the programmes for the Leaders during the G-20 Summit, following which the G-20 Osaka Leaders' Declaration was issued. Prime Minister also participated in several bilateral meetings with Leaders who attended the Summit. During his meetings with various world Leaders, issues of mutual interest including areas that were the focus of G-20 Summit were discussed. On the margins of the G-20 Summit he also attended two trilateral meetings, with Leaders of RIC (Russia, India, China) and JAI (Japan, America, India) countries and participated in the BRICS Leaders' Informal Meeting.

#### **Indians languishing in foreign jails**

2897. SARDAR SUKHDEV SINGH DHINDSA:

SHRI VEER SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware that a large number of Indians are languishing in jails of various countries including Pakistan and Gulf countries;
- (b) if so, the details thereof, country-wise;
- (c) the types of assistance provided to them; and
- (d) the steps taken/being taken by Government to ensure release of such prisoners and their safe passage to the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) As per the information available with

the Ministry, the number of Indian prisoners in foreign jails as of 31.05.2019 is 8189 which also includes under-trials. Country-wise list is given in the Statement (*See below*). However, due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries which share information do not generally provide detailed information about the people of foreign countries imprisoned.

(c) and (d) Indian Missions/Posts abroad remain vigilant and closely monitor the incidents of Indian nationals being put in jail in foreign countries for violation of local laws or alleged violation of local laws. Apart from extending them all possible consular assistance, Indian Missions and Posts also assist in providing legal aid wherever needed. Missions and Posts also maintain a local panel of lawyers where Indian community is in sizeable numbers.

There is a regular process of consultation and coordination with countries concerned on the issue of repatriation of Indian nationals in foreign prisons including in the context of bilateral agreements for Transfer of Sentenced Persons (TSP).

In addition, the Government through its Missions/Posts abroad also takes up and pursues grant of amnesty/commutation of sentences of Indian prisoners in foreign countries. Since 2016 till present, in the countries in Gulf region a total of 3087 Indian nationals have received amnesty or commutation of their sentences.

#### ***Statement***

##### *Details of the No. of Indian Prisoners in foreign jails*

Sl. No.	Name of Country	Number of Indians in foreign jails as on 31.5.2019
1	2	3
1.	Afghanistan	Nil
2.	Algeria	Nil
3.	Angola	Nil
4.	Argentina	Nil
5.	Armenia	9
6.	Austria	5
7.	Australia	78

1	2	3
8.	Azerbaijan	3
9.	Bahrain	134
10.	Belarus	1
11.	Bangladesh	58
12.	Belgium	12
13.	Bhutan	53
14.	Botswana	Nil
15.	Brazil	2
16.	Brunei	1
17.	Bulgaria	Nil
18.	Cambodia	3
19.	Canada	70
20.	Chile	Nil
21.	China	270
22.	Congo	4
23.	Colombia	5
24.	Cote D' Ivoire	1
25.	Croatia	Nil
26.	Cuba	1
27.	Cyprus	11
28.	Czech Republic	Nil
29.	Denmark	5
30.	Egypt	2
31.	Ethiopia	Nil
32.	Fiji	1
33.	Finland	1
34.	France	38
35.	Germany	59
36.	Ghana	1
37.	Guatemala	2

1	2	3
38.	Guyana	Nil
39.	Hungary	3
40.	Iceland	Nil
41.	Indonesia	19
42.	Iran	18
43.	Iraq	4
44.	Ireland	Nil
45.	Israel	7
46.	Italy	242
47.	Jamaica	Nil
48.	Japan	7
49.	Jordan	25
50.	Kazakhstan	Nil
51.	Kenya	Nil
52.	Korea (DPR)	Nil
53.	Korea (Republic of)	3
54.	Kuwait	511
55.	Kyrgyzstan	2
56.	Laos PDR	2
57.	Lebanon	5
58.	Libya	Nil
59.	Madagascar	15
60.	Malawi	Nil
61.	Malaysia	576
62.	Maldives	14
63.	Mali	Nil
64.	Malta	1
65.	Mauritius	4
66.	Mexico	2
67.	Morocco	Nil

1	2	3
68.	Mongolia	Nil
69.	Mozambique	6
70.	Myanmar	61
71.	Namibia	NIL
72.	Nepal	1160
73.	Netherlands	1
74.	New Zealand	13
75.	Niger	Nil
76.	Nigeria	1
77.	Norway	Nil
78.	Oman	101
79.	Pakistan	48
80.	Palestine	Nil
81.	Panama	1
82.	Papua New Guinea	Nil
83.	Peru	Nil
84.	Philippines	34
85.	Poland	5
86.	Portugal	5
87.	Qatar	257
88.	Romania	Nil
89.	Russia	6
90.	Saudi Arabia	1811
91.	Serbia	Nil
92.	Senegal	Nil
93.	Seychelles	Nil
94.	Singapore	111
95.	Slovak Republic	Nil
96.	Slovenia	2
97.	South Africa	6

1	2	3
98. South Sudan		Nil
99. Spain		21
100. Sri Lanka		111
101. Sudan		Nil
102. Suriname		Nil
103. Sweden		2
104. Switzerland		Nil
105. Syria		Nil
106. Tajikistan		Nil
107. Tanzania		1
108. Thailand		44
109. Trinidad and Tobago		Nil
110. Tunisia		Nil
111. Turkey		2
112. Turkmenistan		Nil
113. Uganda		1
114. United Arab Emirates		1392
115. United Kingdom		6
116. Venezuela		Nil
117. Vietnam		Nil
118. United States of America		689
119. Uzbekistan		Nil
120. Venezuela		Nil
121. Vietnam		1
122. Zambia		Nil
123. Zimbabwe		Nil
TOTAL		8189